

(c) whether it is also a fact that before receipt of the report of the said Committee the application of M/s. Reliance Textile or M/s. Orkay were cleared but the applications of JEPEE and M/s. Petrofills Co-operatives were withheld?

THE MINISTER OF PETROLEUM, CHEMICALS AND FERTILIZERS (SHRI P. C. SETHI): (a) and (b) Yes, Sir.

(c) High Speed spinning technology continuous poly-condensation coupled with direct spinning and equipment hereof has not so far been developed in the country and as such it is necessary to import the same for the manufacture of pre-oriented polyester filament yarn. Accordingly after due consideration, the proposals of M/s Reliance Textile Industries Ltd. and M/s Orkay Silk Mills(P) Ltd. have been cleared by the Govt. A decision on the proposals of Petrofills Cooperatives Ltd. for import of technology for high speed spinning and import of equipment which were received later, is yet to be taken. There is no other proposal pending.

12 NOON

TRIBUTES TO THE RETIRED SECRETARY-GENERAL OF THE RAJYA SABHA SHRI S. S. BHALERAO FOR HIS SERVICES AND WELCOME OF THE NEW SECRETARY-GENERAL SHRI SUDARSHAN AGARWAL

MR. CHAIRMAN: Hon. Members, I have to inform the House that Shri S. S. Bhalerao retired from the Office of Secretary-General of Rajya Sabha with effect from the afternoon of 30th April, 1981, having completed the age of sixty years. Born in 1921 and educated at Ferguson College, Gokhale Institute of Politics and Economics and Law College, Pune, Shri Bhalerao started his career as Assistant Secretary in the Hyderabad Legislative Assembly. After a meritorious record of service there, he joined the Law Department, Government of

Bombay. In November, 1958, he joined the Rajya Sabha Secretariat as Deputy Secretary and in 1963, he was promoted as Joint Secretary in that Secretariat and Additional Secretary in December, 1974.

He assumed the office of Secretary-General, Rajya Sabha, on 2nd April, 1976. Shri Bhalerao served as Secretary-General of this House for more than five years and has set a standard of devotion and service to our House. He helped in maintaining the highest traditions of the Parliamentary system. His relationship with all the Members of the House was very cordial and he was always available to them for giving whatever assistance or advice asked for, irrespective of their party affiliations. He was always available to me for advice and I found his wise counsel very helpful to me in my early career in the House.

Shri Bhalerao accompanied several Parliamentary delegations to many foreign countries and attended many Presiding Officers' Conferences on behalf of the Secretariats of various State Legislatures. His vast experience and sound knowledge of procedure of this House and of the other House has stood us in good use. His relationship with his officers and subordinates was cordial and he was sympathetic to all the members of the staff whenever they had any difficulty. By his dealings, he endeared himself to all those who came in contact with him, Ministers, Members and officers alike and he got the love and confidence from all.

On behalf of this House and on my own behalf, I wish him a well-earned rest with health and happiness.

I have also to inform the House that I have appointed Shri Sudarshan Agarwal, our Additional Secretary, as Secretary-General of the Rajya Sabha. Educated at Government College, Ludhiana and the Punjab University Law College, Jullundur, Shri Agarwal started his career as Civil Judge in the Punjab Civil Service Judicial Branch. He held several

assignments as Civil Judge, Magistrate, Settlement Commissioner in the Department of Rehabilitation, as Law Officer in the Law Commission, Government of India, for varying terms, before he was promoted as District and Sessions Judge in April, 1971.

Shri Agarwal also served as the Presiding Officer of the Labour Court at Delhi for nearly two years before joining the Rajya Sabha Secretariat as Deputy Secretary in November, 1971. He was promoted as Additional Secretary in April, 1976. I am sure, Shri Agarwal will follow the highest traditions set by his distinguished predecessors in the service of the House.

I wish him well and I hope, hon. Members will give him encouragement so that he may succeed in the difficult task that lies before him.

[श्री उपसभापति पंडितजीन हुए]

संघीय कार्य विभाग में राज्य मंत्री (श्री सीताराम केसरी) : मान्यवर श्री भालराव की सेवा और उन की कार्यकुशलता के लिये मैं अपने साथ ही और मेरे शुभकामना प्रेषित करता हूँ। श्री भालराव जी के संपर्क में मैं उस समय से था जब मैं संसदीय विभाग का भार वहन करता और मैंने देखा कि जब किसी ने यह कार्य संघीय कार्य में मुझे कठिनाई उपस्थित होती थी तो भालराव जी मेरे परामर्श के लिए या और वे एक निष्ठावान और मेक्रेटरी अनुभव के रूप में सदन का कार्य संचालन करते रहे और ऐसा करते रहे जब उन्होंने सदा मेरी सहायता की। इसलिये मेरी शुभकामनाएँ उन के साथ हैं। वे जहाँ भी रहें शान्ति के साथ और प्रसिद्धा के साथ रहें। इन शब्दों के साथ मैं पुनः एक बार फिर उनके प्रति अपनी शुभकामना प्रकट करता हूँ और श्री भालराव जी को उनकी जगह पर पदासीन होने के लिये भर्त्ता शुभकामनाएँ देता हूँ।

SHRI NARASINGHA PRASAD NANDA (Orissa): Sir, on behalf of

my party and on my own behalf I state myself with the feelings expressed by the Chairman regarding Mr. Bhalerao who retired from office on 30th of April. The post of the Secretary-General is a very important one in the Rajya Sabha Secretariat. In fact, the Secretary-General helps in the smooth functioning of the House and he has also to do a lot of other things. Mr. Bhalerao discharged his duties to the satisfaction of the Members of the House. He was very impartial and he was helpful to the Members of the House. He has successfully completed the term of his office. We, the Members who are lucky enough to be Members of this House during the time Mr. Bhalerao was the Secretary-General, will always remember him as a soft-spoken gentleman, who was also ready to help the Members in their everyday problems.

While I wish Mr. Bhalerao well in his later life, I also welcome the appointment of Mr. Sudarshan Agarwal as the new Secretary-General and I hope Mr. Agarwal will continue to maintain the same tradition established by Mr. Bhalerao.

SHRI GHANSHYAMBHAI OZA (Gujarat): Sir, it is with a sense of gratitude that we associate ourselves with the tributes that have been given by the hon. Chairman and my esteemed colleagues here. We have been seeing the work of Mr. Bhalerao for the last three years since we have come here. Not only has he been guiding the working of this august House on various problems, but even as a head of the Department he was very useful in every respect to every Member. He was always available for guidance on all issues. He has enriched the working of this House by his thorough knowledge and, I would say, by his service temperament. I also, associate myself with this feeling that his future will be very happy and I am sure that the rich experience that he has got here will be useful to us in one way or the other.

I also associate myself with the feelings in welcoming the new Secretary-General. We have had the occasions to see his working along with Mr. Bhalariao and I am sure, by his enthusiasm, by his knowledge and by his service temperament, he will not allow us to feel the absence of Mr. Bhalariao. I wish him success.

श्री लाल कृष्ण आडवाणी (गुजरात) :

उपसभापति जी, सभापति जी ने भालेराव जी के संबंध में जो विचार व्यक्त किये हैं, उनसे अपने को सम्बद्ध करता हूँ। श्री भालेराव जी राज्य सभा सचिवालय के प्रमुख थे इस नाते हमारे सदन की एक धुरी थे। इस नाते संसदीय प्रक्रिया का ज्ञान ही नहीं, लेकिन निष्पक्षता और निडरता से अपनी बात कहने का साहस और सभी सदस्यों को, चाहे बिरोधी दल का सदस्य हो या सरकारी सदस्य हो, उनको समान रूप से देख कर उनकी सहायता करने की प्रवृत्ति जैसा आवश्यक गुण उनमें चाहिये था वह भरपूर मात्रा में उनमें था।

मैं इस संबंध में एक बात और कहना चाहूँगा। जब 30 अप्रैल को वह अवकाश ग्रहण कर रहे थे उसी दिन मैंने सोचा था कि रिफरेंस होंगे। मैंने एक पत्र भी अध्यक्ष जी को लिख कर दिया था। लेकिन मुझे बाद में इत्तला दो गई कि विजनेस एडवाइजरी कमेटी में इसका जिक्र हुआ और यह निर्णय हुआ कि उनके चले जाने के बाद, उनकी अनुपस्थिति में अगर रिफरेंस हों तो ठीक होगा। मैं नहीं जानता यह निर्णय किस संदर्भ में किया गया। मैं यह जरूर कहना चाहूँगा कि अब तक परम्परा यह रही है कि जब हमारे मेम्बर रिटायर होते हैं तो रिटायरमेंट के आखिरी दिन उनके प्रति रिफरेंस होते हैं। हमारा कोई सभापति या उपसभापति जब वह अपना स्थान, अपना कार्यकाल

समाप्त करता हो तो उनके कार्यकाल की समाप्ति के आखिरी दिन सारे रिफरेंस होते हैं, उन्हीं की उपस्थिति में। मैं समझता हूँ अब सेक्रेटरी जनरल रिटायर हो रहे हों और उनके प्रति रिफरेंस होने हों तो रिफरेंस की उपयोगिता उसी दिन है जिस दिन वह उपस्थित हों, वह जवाब दे यह जरूरी नहीं। उनकी उपस्थिति में सारी बात कही जाती तो अधिक उपयोगिता होती। इस पर जरूर सभापति जी, आप या विजनेस एडवाइजरी कमेटी जब मौका आए, विचार करें। मैं यह जरूर सुझाव दूँगा और साथ ही उनके प्रति अपनी शुभकामनाएं प्रकट करता हूँ कि जहाँ पर भी वह देश की सेवा करते रहें। उनके स्थान पर एडीशनल सेक्रेटरी श्री अग्रवाल जी आए हैं, उनसे हम बहुत से लोग परिचित हैं। उनके कार्य को देखते रहे हैं। मुझे विश्वास है कि इस महत्वपूर्ण उत्तरदायित्व को जो उच्च परम्परा रही है—बैनर्जी साहब यहाँ थे, भालेराव साहब यहाँ थे और अब अग्रवाल जी आए हैं वह इसको योग्यता से निभाते रहेंगे। मैं उनका अभिनन्दन करता हूँ और उनके प्रति अपनी शुभकामनाएं प्रकट करता हूँ।

श्री सदाशिव बागाईतकर (गुजरात) :

भालेराव जी, जिन्होंने 30 अप्रैल को अवकाश प्राप्त किया है वह हैदराबाद रियासत के थे। वह मराठी भाषी थे, उर्दू भी जानते थे। कार्यकुशलता के साथ कौशल का परिचय उन्होंने दिया। खासकर जो सदन के नये मेम्बर आया करते थे उनके लिये जिस किस्म का मार्गदर्शन वह करते रहे उसने यह भावना मन में हमेशा रही कि कोई कठिनाई हो तो उनसे बातचीत करके बात समझाई हो सकती है। इसको जानकारी मिल सकती है। जो भावनाएं यहाँ और भित्री

[श्री सदाशिव बागाईतकर]

न प्रकट की मैं उनके साथ हूँ। भालेराव जी का जो कुटुम्ब रहा वह सार्वजनिक जीवन से कुछ हद तक सम्बद्ध रहा है। उनके पिता जी हैदराबाद में पुरानों रियासत की राजनीति में कुछ अपना स्थान उस वक्त रखते थे। वह ऐसी एक परम्परा से जुड़े हुए व्यक्ति थे। मुझे पूरी उम्मीद है कि जो उन्होंने अवकाश प्राप्त किया है वह अपने जीवन का शेष कार्यकाल सेवा में व्यतीत करने की इच्छा मन में लेकर प्राप्त किया होगा। मैं उनका आभारी हूँ। जिस तरह से उन्होंने सहयोग और मार्ग दर्शन दिया इसके लिये मैं उनका आभारी हूँ। जो नये सेक्रेटरी जनरल आए हैं, वह नौजवान हैं। उनके लिये काफी भविष्य पड़ा हुआ है। हम उम्मीद करते हैं कि आगे चलकर उनसे भी उसी किस्म का सहयोग हम लोगों को मिलता रहेगा। इन शब्दों के साथ मैं अपनी शुभकामनाएं देता हूँ।

SHEI HARKISHAN SINGH SURJEET (Punjab): I fully share the feelings of the Chairman about the contribution made by Shri Bhalerao when he was holding the office of the Secretary-General and wish him all success in the rest of his life.

I also welcome Shri Agarwal and expect that he will carry forward the best traditions of his predecessors while holding this high office and contribute in a big way as his predecessors had been doing.

SHRI R. RAMAKRISHNAN (Tamil Nadu): Mr. Deputy Chairman, Sir, on behalf of our party, the All-India Anna TCMK, I join the Chairman and the Leader of the House in placing on record our deep appreciation of the services of Shri S. S. Bhalerao who has retired after several years of useful service. Sir, he was a very soft-spoken and mild mannered man, with a very pleasant bearing, and he

assisted all the Members in a very intimate, friendly and useful way in the conduct of the House. It is our prayer that he should spend the rest of his life usefully. On this occasion, I also welcome Shri Sudarshan Agarwal, who is dynamic and relatively younger in his career and whose career, as read out by the Chairman, is distinguished. He has also been associated with various social work institutions like the Cancer Foundation, the Kidney Hospital and several other public institutions. On a personal note, I would welcome Shri Agarwal, being a Rotarian myself. I was Secretary of the Rotary Club of Madras and he is the past Governor of the district at this centre. So it gives me greater pleasure in welcoming him.

Before I conclude, I must place on record the appreciations of our party—and I am sure the other Members of the House will join me in that—of that silent majority, or minority you may call it, of the Secretariat staff of Rajya Sabha, who are also in their own inimitable way assisting the Members in the useful conduct of this House. Let me salute them also on this occasion.

SHRI BHUPESH GUPTA (West Bengal): Sir, we have always regarded the Secretariat of the Rajya Sabha as a very key and crucial institution. It is a crucial institution to function this House properly and in that context naturally the Secretary-General, as we now call him occupies a very important, decisive position. Our experience with Mr. Bhalerao has been one of immense satisfaction. We have found him not only an able officer of the House as Secretary-General, but we also found him a good friend, a well-wisher, an adviser who understood the problems that we from the Opposition faced and would like to be solved. Shri Bhalerao was always of help and assistance and he was, of course, a perfect gentleman: well-spoken, learned in his own field, and always ready to render help to the Members of this House, irrespec-

tive of which party or which side one belonged to. Now, naturally when we miss him, we shall be missing something in this House. It will be a sense of loss. But, at the same time, his place, I am happy to note, has been ably filled by another of our friend, Mr. Agarwal, who has occupied the chair. We have also watched him, although he was not the Secretary-General at that time, and we found him also having the same qualities as Mr. Bhalerao in relation to the working of the House. I wish him all success in his new assignment in this key position and I, of course, wish him well and all success in his life. Mr. Bhalerao who has left us from this House will remain as ever our friend.

This is all I have to say. Again, I officially extend our assurance of cooperation to the Secretary-General, with whom all of us together shall make the House function perhaps even better than it has been.

SHRI V. GOPALSAMY (Tamil Nadu): Mr. Deputy Chairman, Sir, I, on behalf of myself and on behalf of the D.M.K., associate with the feelings expressed by our Chairman and also other leaders of our House. Sir, I express my compliments to Mr. Bhalerao who has rendered his best services to this House as Secretary-General. Sir, this House will ever remember his commendable assistance to all the Members of this House. During his tenure, the strength of the staff of the Rajya Sabha Secretariat was expanded, and he very much cared for the welfare of the members of the staff. I wish him long life. I wish him all happiness.

In this context I would like to congratulate and appreciate our Chairman who has established a good tradition by elevating Mr. Sudarshan Agarwal to this post of Secretary-General. I am very happy to know that Mr. Sudarshan Agarwal has worked as Sessions and District Judge. So, it is very fitting to see him as the Secretary-General of this House where the Chairman is the former

Chief Justice of the Supreme Court of India. I am' also very glad to know that he is very much interested in public work, helping the sick and disabled. So, I wish him all success in his career. Thank you very much.

SHRI DINESH GOSWAMI (Assam): Mr. Deputy Chairman, Sir, I associate myself with the feeling₃ expressed and the compliments paid both to the outgoing Secretary-General, Mr. Bhalerao, and the new incumbent, Mr. Agarwal. Mr. Bhalerao who occupied the highest office in the Secretariat, had a very difficult task and he fulfilled it admirably. He had a difficult task inside the House of guiding the Members, helping the Members and helping the Chair and also outside the House where he had to manage a large Secretariat. He had to work at a time when the ruling party was in a minority, and that also added to his responsibility. I am sure, after his retirement also he will engage himself in the task of national reconstruction.

We are happy to welcome Mr. Sudarshan Agarwal. He is *sudarshan*. With his record of judicial experience, administrative experience and public service in the sense that he is associated with the Rotary Club, the Cancer Institute and a number of other institutes, I am sure, he will fill this role admirably. He will have problem_s also because running the Secretariat of the Rajya Sabha is undoubtedly a difficult task. He will have problems inside the House and outside the House. He will have administrative problems also. I am sure, with his experience both in the judiciary and the administrative fields, he will be able to tackle those problems, and the House will be able to maintain the standard which it has set so long.

With these words, I pay my compliments to Mr. Bhalerao and Mr. Sudarshan Agarwal again.

MR. DEPUTY CHAIRMAN: Papers to be laid.

श्री शिव चन्द्र झा (बिहार) :
श्रीमान, मुझे एक सबमिशन करना है।
मैंने निम्नलिखित में दिया है।

श्री उपसभारक्षिता : क्या है, मैंने
बखा नहीं। क्या न होने दार्जिले,
फिर देख लेंगे कि क्या है।

THE MINISTER OF STATE IN
THE MINISTRY OF PETROLEUM,
CHEMICALS AND FERTILIZERS:
(SHRI DALBIR SINGH): On behalf
of Shri —

MR. DEPUTY CHAIRMAN: Just one
minute please.

Yes, Prof. Rasheeduddin Khan.

PROF. RASHEEDUDDIN KHAN
(Nominated): Sir, I belong to no group, and I
belong to all the groups. I associate myself
with the feelings expressed by the Chairman
and others.

I have to underline the majesty of the
Parliamentary system in which the transfer of
power takes place smoothly. Not only the
political elite but also the high members of
the civil service, I am happy to note, are able
to work in a system in which the transfer of
power takes place from one efficient and able
person to another.

Of course personalities count. It will be
impersonal for us to overlook the role of the
individuals. Max Weber called it
'routinisation of bureaucracy'. Routinisation
of bureaucracy is an important thing. But
persons count.

I as an old Hyderabad probably have
known Mr. Bhale Rao for ages. If at all
anybody ought to speak with some feeling, it is
myself. Mr. Bhale Rao comes from one of the
most distinguished, aristocratic family of old
Hyderabad. His father, Shyam Raj Bahadur,
was a man of tremendous erudition and
compassion and well loved by all sections of
the Hyderabad community whether they be
Hindus or Muslims or whether they belong
to Andhra Pradesh,

Karnataka or Maharashtra. The ethos of the
composite culture of Hyderabad was
admirably reflected in a person like Maharaja
Kishan Prasad, who for years was our Prime
Minister. And we can never think of anybody
as Prime Minister spontaneous as Maharaja
Kishan Prasad, as we could never think of any
person as Dewan as spontaneous as Raja Shyam
Raj Bahadur. If Hyderabad history had
continued, Bhalerao would have been
Maharaja Bhalerao, and I am sure that role he
would have played admirably with his ideal
administrative touch and human compassion
and politeness which he showed in the high
office of Secretary-General of Rajya Sabha.
What is amazing is how in 30 years India has
been able to make people change their idiom,
their *si* person who was born an *Bid*
afterwards became an aristocrat of the civil
service. He also became a symbol of the
aristocracy of the mind and aristocracy of
emotion. That role he played to the best of his
ability. I have been here for last 12 years and I
think we have been served by excellent
Secretaries-General. We had Mr. Banerjee
who happens to be a Member of the House
now. Now we have Mr. Sudarshan Agarwal
whose ability of organisation is known to us
who live in Pandara Park.

SHRI LAL K. ADVANI: I would endorse
it.

PROF. RASHEEDUDDIN KHAN: I think
I am the only person who is a link between
Mr. Bhalerao and Mr. Sudarshan Agarwal.
Therefore, how can you ignore me?

MR. DEPUTY CHAIRMAN: I was not
ignoring you. I was not aware of it.

PROF. RASHEEDUDDIN KHAN: That is
the only angle to the compliment which I
wanted to bring to bear on this occasion. We
welcome Mr. Sudarshan Agarwal and we
wish a long and dedicated life for Mr.
Bhalerao in the service of the nation.

SHRI AMAR PROSAD CHAKRABORTY (West Bengal): From our party we associate ourselves with the compliments to Mr. Bhalerao and the welcome given to Mr. Sudar. Agarwal, who is specially a man of the judiciary, to which I also belong. We extend our welcome to him.

PAPERS LAID ON THE TABLE

MR. DEPUTY CHAIRMAN: Papers to be laid on the Table.

Report and Accounts (1878-79) of the Bridge and Roof Company (India), Limited, Calcutta and related papers

THE MINISTER OF STATE IN THE MINISTRY OF PETROLEUM, CHEMICALS AND FERTILIZERS (SHRI DALBIR SINGH): Sir, on behalf of Shri P. C. Sethi, I beg to lay on the Table: —

I. A copy each (in English and Hindi) of the following papers, under sub-section (1) of section 615A of the Companies Act, 1956: —

(i) Annual Report and Accounts of the Bridge and Roof Company (India) Limited, Calcutta, for the year 1978-79, together with the Auditors' Report on the Accounts and the comments of the Comptroller and Auditor General of India thereon.

(ii) Review by Government on the work of the Bridge and Roof Company.

II. Statement (in English and Hindi) giving reasons for the delay in laying the document mentioned at I(i) above.

[Placed in Library See No. LT-2495/81 for (I) and (II)]

Notifications of the Ministry of Petroleum, Chemicals and Fertilizers (Department of Chemicals and Fertilizers) and related paper

SHRI DALBIR SINGH: Sir, I also beg to lay on the Table: —

I. A copy each (in English and Hindi) of the following Notifications of the Ministry of Petroleum, Chemicals and Fertilizers (Department of Chemicals and Fertilizers), under sub-section (6) of section 3 of the Essential Commodities Act, 1955: —

(i) S.O. No. 978(E), dated the 17th December, 1980, publishing the Drugs (Prices Control) Amendment Order, 1980.

(ii) S.O. No. 38(E), dated the 16th January, 1981 publishing the Drugs (Prices Control) Second Amendment Order 1980.

II. Statement (in English and Hindi) giving reasons for the delay in laying the Notifications mentioned at I above. [Placed in Library. See No. LT-2497/81 for (I) and (II)]

REPORT OF THE COMMITTEE ON SUBORDINATE LEGISLATION

SHRI NARASINGHA PRASAD NANDA (Orissa): Sir, I rise to present the Forty-fifth Report of the Committee on Subordinate Legislation.

Petition Praying for Enhancement of the quantum of family pension under the Employees' Provident Fund and Miscellaneous Provisions Act, 1952 and matters connected therewith.

PROF. RAMLAL PARIKH (Gujarat): Sir, I rise to present a petition signed by Shri A.N. Buch, President, Textile Labour Association, Ahmedabad, and 66 others praying for enhancement of the quantum of family pension under the Employees' Provident Funds and Miscellaneous Provisions Act, 1952, and matters connected therewith.